

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 14

C.P.(IB)175/MB/2019 IA 1623/2021

CORAM:

**SH. PRABHAT KUMAR
HON'BLE MEMBER (T)**

**JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **INDIA INFOLINE FINANCE LTD. V/S SATRA
PROPERTY DEVELOPERS PVT LTD**

Section 60(5), 7 of the IBC, 2016

ORDER

IA No. 1623/2021 - Adv. Rohit Gupta a/w Adv. Ms. Rina Desai appeared for the Appeared for the Applicant. Adv. Shyam Kapadia i/b Katariya & Associates appeared for the Respondent nos. 1 & 3. Adv. Mily Ghoshal appeared for the Respondent no. 2.

Heard Counsel appearing for both side and **Reserved for Order.**

Sd/-
**PRABHAT KUMAR
Member (Technical)**

Sd/-
**JUSTICE VIRENDRASINGH BISHT
Member (Judicial)**

Sapna